

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN BENCH, CHENNAI.**

Original Application No.45 of 2019

**G.S.MANI
Advocate,
Aged about 39, years,
Son of K. Ganesan Pillai,
R/O. B-707, Vardhaman Apartment,
Mayur Vihar Phase I Extension,
Extravagance,
Delhi – 110 091.**

...Applicant

Vs.

**The Chairman,
Tamil Nadu Pollution Control Board,
No.76, Mount Salai, Guindy
Chennai – 600 032 and 4 others.**

...Respondents

INDEX

S.No	Description	Page No.
1.	AFFIDAVIT FILED ON BEHALF OF THE 1ST RESPONDENT-TAMIL NADU POLLUTION CONTROL BOARD.	1-21
2.	Annexure I to XXIII	1- 110

Filed by

**Thiru.C. Kasirajan,
Advocate, Chennai.**

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**AFFIDAVIT FILED ON BEHALF OF THE 1ST RESPONDENT –
TAMIL NADU POLLUTION CONTROL BOARD.**

I, R.Dhanasekaran, son of G. Ramachandran, Hindu, aged about 58 years, having my office at No.76, Mount Salai, Guindy, Chennai - 32, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Deputy Director (Lab), Tamil Nadu Pollution Control Board, and I am filing this affidavit on behalf of the 1st respondent, TNPC Board as such I am well acquainted with the facts and circumstances of the case from the records available and I am competent to swear this affidavit.

2. It is respectfully submitted that, the Hon'ble National Green Tribunal, Southern Bench, Chennai has passed order dated 30.1.2020 and 4.6.2020 among other things inter alia as follows:


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Chennai-600 032.**

3. It is respectfully submitted that the Hon'ble National Green Tribunal (NGT) in O.A. No. 45/2019 vide its order dated 30.01.2020, directed the Tamil Nadu Pollution Control Board (TNPCB) to submit a report regarding the steps taken by PCB to improve the air quality in the State of Tamil Nadu on the basis of the directions given by the Principal Bench of National Green Tribunal as well as the Hon'ble Apex Court in certain matters and posted the case to 07.04.2020 and after the successive adjournments, finally the matter was taken up through Video conference on 22.07.2020 for hearing and based on the TNPCB filing the Hon'ble NGT has directed the following:

"The state of Tamil Nadu through its Chief Secretary to submit their status report regarding the steps taken by the Government in implementing the action plan approved by the CPCB in curtailing the air pollution in the critically polluted cities of Tuticorin and Trichy and generally to improve the air quality in the state of Tamil Nadu and the time line which the same can be implemented".

CPCB is also directed to submit a progress report obtained by them from the SPCB regarding the implementation of the directions of Principal Bench of National Green Tribunal in OA No 681 of 2018 before next hearing date.

Two months time is granted to the State Government as well as the Central Pollution Control Board to submit their response in this regard."

4. It is respectfully submitted that, further Hon'ble NGT issued directions in the order 45/2019 dated 12.10.2019 as follows:

"Tamil Nadu Pollution Control Board as well as Central Pollution Control Board are directed to submit a report regarding the further actions taken in view of the directions issued by the Principal Bench of National Green Tribunal, New Delhi in this regard including


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imposition of environmental compensation against the persons who are not strictly following the directions issued “

5. It is respectfully submitted that the Central pollution Control Board (CPCB) has identified a list of 102 non-attainment cities and Thoothukudi in Tamil Nadu is one of the non-attainment city (NACs) that have been identified based on the parameter PM₁₀ which exceed the annual NAAQs standard of 60µg/m³.

The Hon'ble NGT has issued the directions dated 08.10.2018 in O.A. No. 681 of 2018(PB) to prepare and finalize action plan for the Non attainment city, Thoothukudi. It is further informed that, the major source of air pollution at Thoothukudi city, the non-attainment city with respect to PM₁₀ parameter are road dust, vehicular emission, construction activities, industrial emission etc.

6. It is respectfully submitted that the Principal Secretary, Environment & Forest Department convened a meeting on 6.12.2018 at Secretariat with members from the stakeholders to discuss the action plan for improving the air quality in reducing the pollution in Thoothukudi and a copy of the action plan discussed in the meeting was forwarded to CPCB as ordered by Hon'ble NGT. The copy of the Minutes of the meeting held on 06.12.2018 is enclosed herewith as **Annexure-I**

The Government of Tamil Nadu, Environment and Forests Department (EC2) vide GO (D) No. 20 dated 10.01.2019 constituted the Air Quality Monitoring Committee (AQMC) under the Chairmanship of the Principle Secretary to the Government, Environment and


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Forests Department with the following members for the preparation and implementation plan for improving air quality of Thoothukudi. The copy of G.O. is enclosed herewith as **Annexure-II**.

1	The Principal Secretary to Government, Environment and Forest Department	Chairman
2	Commissioner/ Director Industries and Commerce	Member
3	Commissioner Municipal Administration Department	Member
4	Commissioner Transport Department	Member
5	Director, Agriculture Department	Member
6	The Director of Environment	Member
7	The Member Secretary, Tamil Nadu Pollution Control Board	Member & Convener

The CPCB vide its letter dated 12.02.2019 has directed the TNPCB to revise the action plan incorporating the additional details as follows:

1. Emission Inventory, Source Apportionment and Carrying Capacity Assessment:

Vehicular Pollution, Industrial Emissions, Population Density, Construction Activities.

The AQMC should duly address the above issues so that the cities remain air quality complaint in future and some activities, if required are restricted in future planning. It is expected the knowledge from EI, SA and Carrying Capacity assessment will upgrade action plans.

2. Interim Emission Reduction Targets

The plans should include auditable and verifiable interim reduction targets. This will ensure continuous and timely implementation of actions.

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3. Challenges in Implementation: Role of Central Agencies

Some actions proposed in the plans (e.g. supply of CNG or PNG) will require coordination and commitment from Central Agencies. It is desirable that such actions are discussed with concerned agencies for the effective implementation.

4. Consideration to Graded Response Action Plan (GRAP)

The GRAP is an important contingency plan in National Capital Region (NCR). The SPCBs, may give due consideration to the GRAP and develop a suitable plan relevant to the emissions in the city and likelihood of their impacts on air quality.

5. District Level Monitoring Committee.

Besides AQMC, a monitoring committee headed by the Municipal Commissioner or District Magistrate comprising senior officers from concerned departments may be considered to review the progress and ensure smooth implementation of the plan.

The copy of the CPCB letter dated 12.02.2019 is enclosed herewith as **Annexure-III**

Accordingly, a revised action plan for the implementation has been prepared and after the approval by the Air Quality Monitoring Committee was sent to Central Pollution Control Board (CPCB), Delhi on 29.04.2019 and same was approved by CPCB on 16.05.2019. The copy of the approved Revised Action Plan is enclosed herewith as **Annexure -IV**.

The Government of India, Ministry of Environment, Forests and Climate Change (MoEF&CC) Delhi has launched a nationwide programme called National Clean Air Programme (NCAP). The NCAP is the time bound national level strategy for PAN India implementation to tackle the air pollution problem across the country in a comprehensive manner. NCAP is envisaged as a collaborative cross-sectoral and multi-stakeholder approach involving relevant Central Ministries, State Governments, local bodies and other stakeholders with focus on all source of air pollution. The copy of


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MOEF&CC letter dated 19.03.2018 is enclosed herewith as **Annexure-V**

The Government of Tamil Nadu, Environment and Forests Department issued a Government order MS. No 66 dated 05.07.2019 for the formation of Steering committee, Monitoring committees, and Implementation Committees for the non attainment cities under NCAP including Thoothukudi city. The copy of G.O.Ms.No.66 is enclosed herewith as **Annexure-VI**.

The actions taken for the implementation of action plans for Thoothukudi city are summarized below:

- I. Progress on the implementation of action plan by various stake holders of Thoothukudi city was reviewed jointly by representatives of CPCB and TNPCB on 11.07.2019 and reported the progress on implementation of action plan is satisfactory. The copy of Progress Report is enclosed herewith as **Annexure-VII**
- II. Progress on the action plan was reviewed by the district level monitoring committee headed by the District Collector, Thoothukudi on 23.09.2019 and instructed the stake holders to implement the action plan proposed by the respective departments. The copy of minutes of the meeting held on 23.09.2019 is enclosed herewith as **Annexure-VIII**
- III. The Principle Secretary to the Government, Environment and Forests Department has also conducted regular review meetings on the progress of the implementation of action plan for the Thoothukudi city on 24.06.2019 and 19.09.2019. The copy of minutes of the meeting held on 24.06.2019 and 19.09.2019 are enclosed herewith as **Annexure-IX & Annexure – X**.
- IV. It is also informed that the status of compliance report on Non attainment city by TNPCB in O.A. No 681 of 2018 as per the directions of the Hon'ble NGT are submitted regularly in the consolidated report submitted in O.A. No. 606 of 2018. The copy of compliance report is enclosed herewith as **Annexure-XI**


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V. TNPCB has also written to MoEF&CC, Delhi to sanction necessary funds under NCAP as sanctioned to the other non attainment cities in India. The Steering Committee of NCAP in their meeting held on 12.06.2020 has accorded necessary financial grant of six lakhs to Thoothukudi city. The copy of the Minutes of second meeting of the Steering Committee of NCAP is enclosed herewith as **Annexure-XII**.

VI. The Annual average of air pollutant PM₁₀ shows a significant decrease in concentration from 137µg/m³ during the year 2015-2016 to 87 µg/m³ during the year 2019-2020 in Thoothukudi and PM₁₀ value shows a decrease from the concentration of 86µg/m³ during the year 2015-2016 to 59 µg/m³ during the year 2019-2020 in Trichy. The annual average of air pollutants at Thoothukudi and Trichy is shown in the fig 1a and 1b.

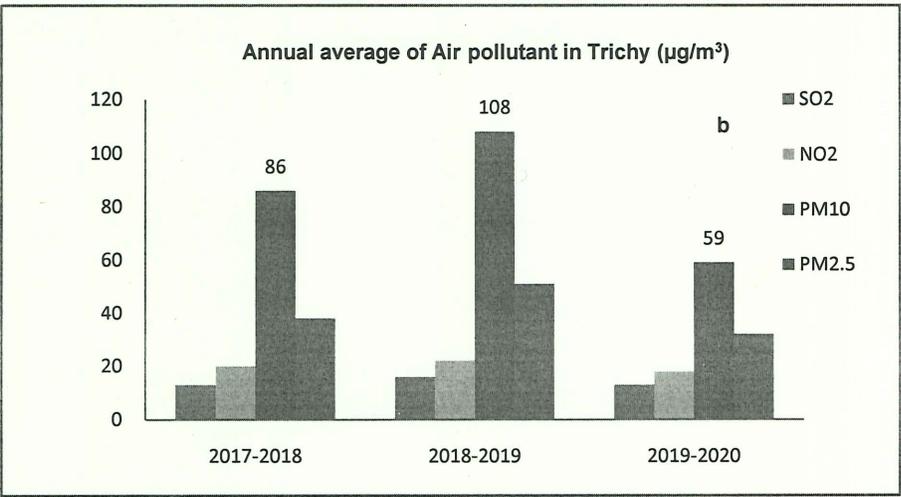
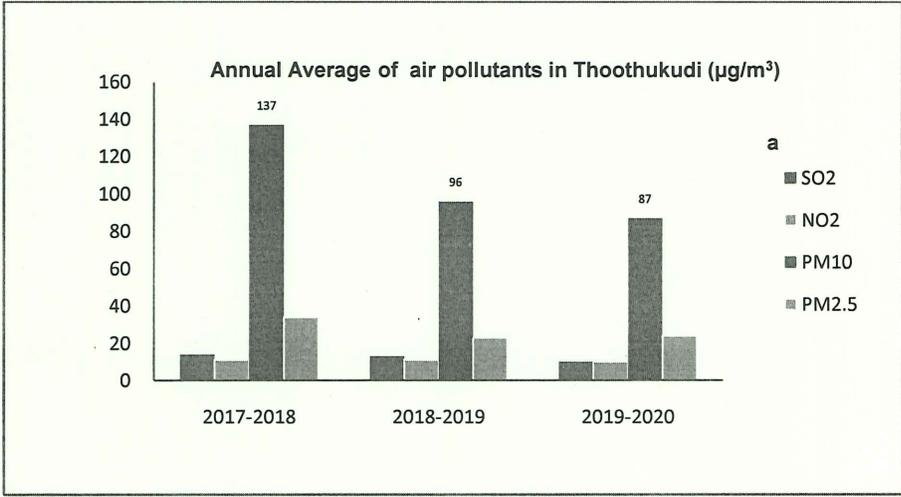


Fig1a and b: Annual average of air pollutants at Thoothukudi and Trichy

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VII. Short term source apportionment, emission inventory studies has been carried out in Thoothukudi. The studies showed major PM₁₀ pollutant in Thoothukudi city is due to re-suspension of road dust and construction activity. The figure 2 shows the percentage of contribution of different sources towards PM₁₀ at different locations at Thoothukudi.

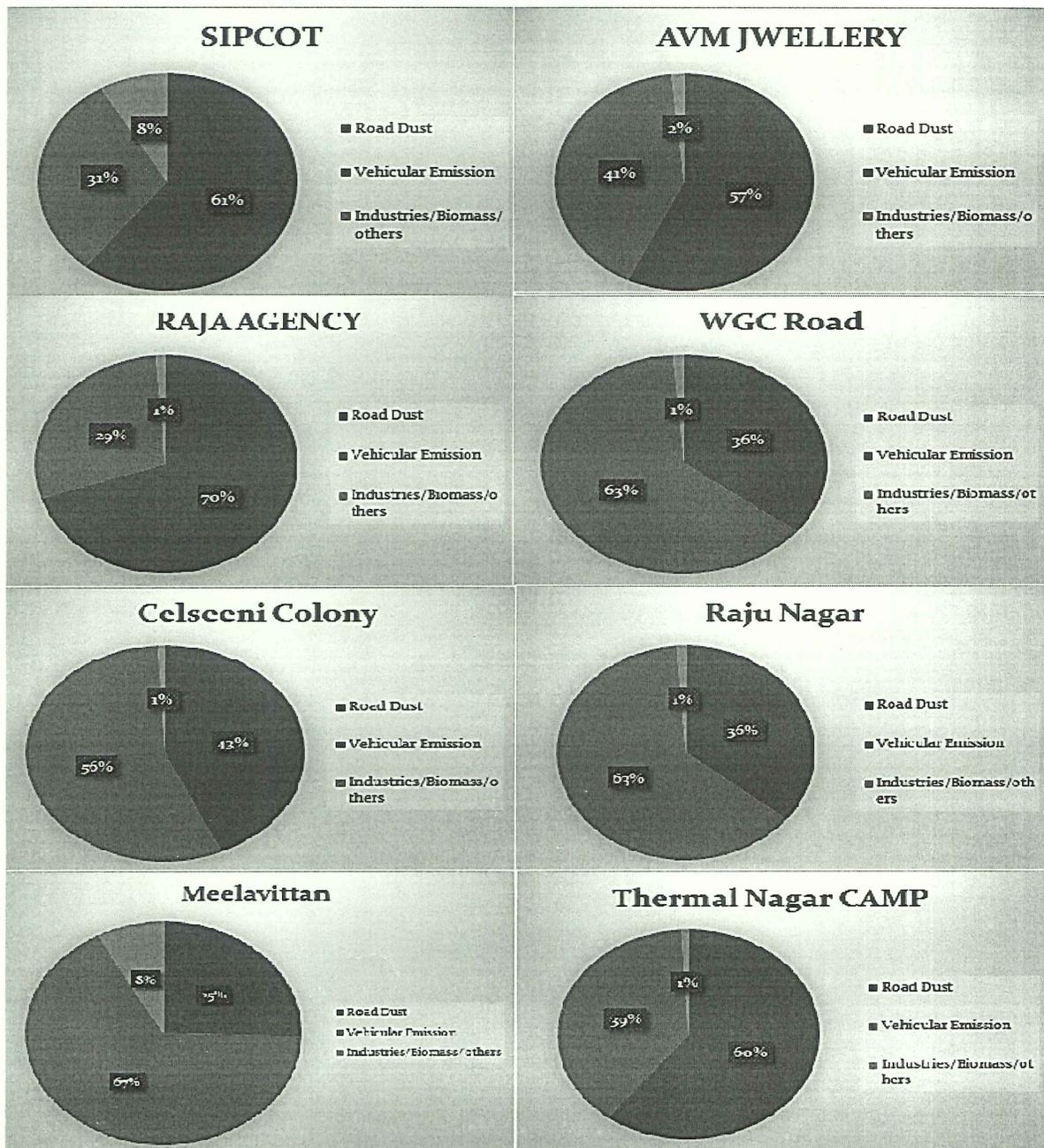


Fig 2: percentage of contribution of different sources towards PM₁₀ at different locations at Thoothukudi

7. It is respectfully submitted that the Hon'ble NGT (PB), Delhi vide its order dated 06.08.2019 has identified the Trichy in Tamil

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Nadu also as non attainment city based on the air quality data for the period 2015-2018 and directed to submit the action plan within three months. Accordingly, draft action plan for the abatement of air pollution in Trichy city was prepared and was approved by the Air Quality Monitoring Committee (AQMC) and the same was forwarded to CPCB on 03.01.2020 for approval. **Annexure-XIII**).

After reviewing the final action plan by three-member committee for further improvements in the plans, CPCB has issued a letter for revising the action plan. After reviewing the action plan by three member committee for further improvements in the plans, CPCB has issued necessary directions for revising the action plan. The copy of CPCB letter dated 26.06.2020 is enclosed herewith as **Annexure-XIV**

Accordingly, a revised action plan has been prepared by Tamil Nadu Pollution Control Board incorporating the points mentioned by three member committee with respect to PM₁₀ pollution for Trichy city and the AQMC approved action plan was submitted to Government of Tamil Nadu for onward submission to CPCB. Government of Tamil Nadu has requested TNPCB to revise the action plan and the same is under process.

Short term source apportionment, emission inventory studies has been carried out in Trichy. The studies showed major PM₁₀ pollutant in Trichy city is due to re-suspension of road dust and construction activity. The figure 3 shows the percentage of contribution of different sources towards PM₁₀ at different locations at Trichy.


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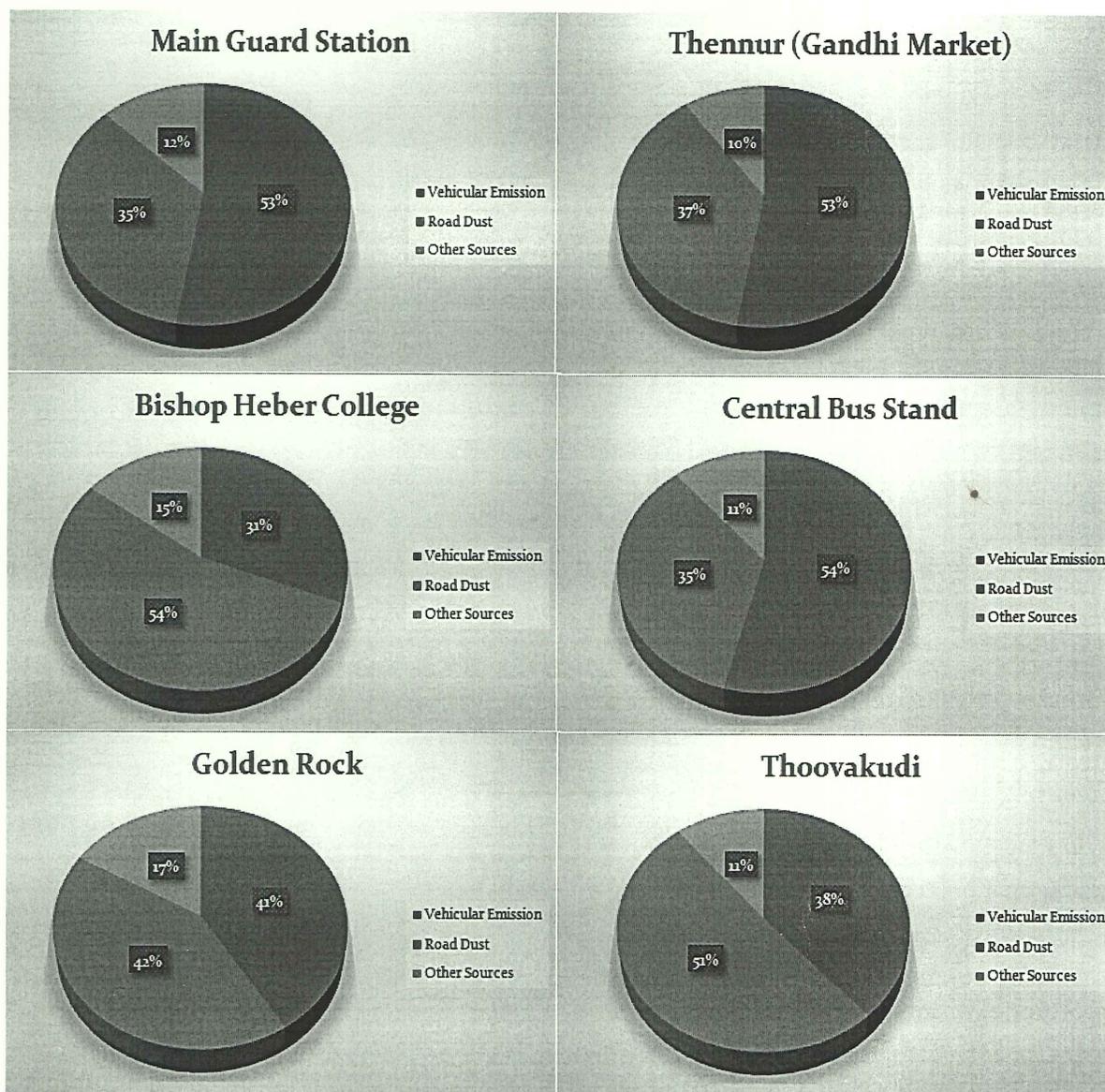


Fig 3: Percentage of contribution of different sources towards PM₁₀ at different locations at Trichy

8. It is respectfully submitted that the Tamil Nadu Pollution Control Board has issued Notification No TNPCB/Labs/DD(L)/02151/2019 dated 10.06.2020 on retrofitting of Emission Control Devices/Equipment in DG sets with capacity of 125KVA and above in the state of Tamil Nadu as per the NGT order 681/2018 dated 06.08.2019. The date of Compliance has extended till 31.03.2020 from the date of order issued. The copy of the TNPCB Notification dated 10.06.2020 is enclosed herewith as **Annexure-XV**.

A MoU between TNPCB and M/s. XD Corporation SA, Switzerland is in process of establishing a Real Time Air Pollution

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forecasting by Dynamic Air Quality Control Solution (DACS) software model in the state of Tamil Nadu. (**Annexure XVI**).

The non attainment city of Thoothukudi has initiated to increase the green cover by planting 2900 tree sapling to reduce the air pollution is enclosed herewith as **Annexure- XVII**.

To reduce the level PM_{2.5} Pollutant, action on reduction of sulfur content in diesel and petrol to 0.05% and lower level has implemented and the reduction in benzene content to 1% in petrol also has also implemented in the state Tamil Nadu. The copy of the report of the Standing Committee on Petroleum & Natural Gas is enclosed herewith as **Annexure- XVIII**.

9. It is further submitted that, in addition to the Thoothukudi and Trichy cities, it is submitted that in the vicinity of the major cities, the quality of the ambient air is affected by the emissions from industries, vehicle exhaust, construction activities etc. For monitoring the ambient air quality in major cities and towns of Tamil Nadu, TNPCB conducts ambient air quality survey at 28 locations under National Air Quality Monitoring Programme (NAMP) under 50:50 funding by CPCB and TNPCB by installing Respirable Dust Samplers. The locations are given below:

S. No.	City/Town	Sample location	Land use	Monitoring parameter and time duration
1	Chennai	Kathivakkam	Industrial	PM ₁₀ , PM _{2.5} , SO ₂ , NO ₂ 24 hours on alternate days in a week.
		Manali	Industrial	
		Thiruvottiyur	Industrial	
		Kilpauk	Commercial and traffic intersection	
		Thiagaraja Nagar	Commercial	
		Nungambakkam	Commercial	
		Annanagar	Residential	

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		Adyar	Residential
2	Coimbatore	District Collector Office	Commercial
		Ponnaiyarapuram	Residential
		SIDCO building	Industrial
3	Madurai	Hotel Tamil Nadu	Residential
		Pichai Pillai Chavadi	Industrial
		Birla Guest House	Commercial
4	Salem	Sowdeswari	Commercial
5	Tiruchirappalli	Thennur (Gandhimarket)	Commercial
		Main Guard Gate	Commercial and Traffic intersection
		Bishop Heber College	Mixed
		Golden Rock	Residential
		Central Bus Stand	Traffic Intersection
6	Thoothukudi	Raja agencies	Industrial
		SIPCOT	Residential
		AVM Building	Commercial
7	Mettur	Raman Nagar	Residential
		SIDCO	Industrial
8	Cuddalore	Echankadu Village	Residential
		Imperial college	Commercial
		SIPCOT	Industrial

The results of the NAMP Stations are uploaded in EAQDS portal of CPCB.

The annual average value of pollutant parameters of the major cities in Tamil Nadu for the year 2019-2020 is given below:

City	No of Stations	Annual Average value in $\mu\text{g}/\text{m}^3$ for the year 2019-2020			
		SO ₂	NO ₂	PM ₁₀	PM _{2.5}
Chennai	8	11	18	71	31
Coimbatore	3	6	17	54	24
Cuddalore	3	13	19	54	33

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Madurai	3	13	18	68	16
Trichy	5	13	18	59	32
Mettur	2	7	23	42	21
Salem	1	7	22	46	23
Thoothukudi	3	10	10	87	24
Annual Standard value as per NAAQS Standards		50	40	60	40

During the period 2019-2020, the annual average values of Sulfur dioxide and Nitrogen dioxide were found to be well within the prescribed standards in all the above stations and PM₁₀ value exceeded in the stations of traffic intersections and commercial areas in the cities of Chennai, Madurai and Thoothukudi which is mainly contributed by vehicular movement and re-suspension of road dust.

10. It is respectfully submitted that the TNPCB has also accorded the sanction vide B.P.M.S No.25 dated: 05.08.2019 for the proposed monitoring of the air quality of the eight districts in Tamil Nadu namely Dharmapuri, Nagercoil, Perambalur, Sivagangai, Thiruvarur, Thiruvannamalai, Theni, Villupuram by the installation of 3 manual ambient air quality monitoring stations in each district to identify the vulnerable air pollution points and for monitoring the air pollution levels in the state and the same is under progress. The copy of B.P.M.S.No.25 dated 05.08.2019 is enclosed herewith as **Annexure XIX**.

In addition to the manual air quality monitoring, the TNPCB has installed nine automatic Continuous Ambient Air Quality Monitoring (CAAQM) stations in the state. These stations are functioning from the year 2016. The sampling locations were selected based on the expected pollution load at that area. These stations monitor Sulfur dioxide (SO₂), Nitrogen dioxide (NO₂), Ammonia (NH₃), Ozone (O₃), Carbon monoxide (CO), Benzene, Toluene, Ethyl benzene, Xylene (BTEX), Particulate matter size less than 10 micron (PM₁₀)

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Particulate matter size less than 2.5 micron (PM_{2.5}) and wind parameters.

S. No.	Name of the CAAQM Stations	Source of Activities
1	Koyambedu	Commercial/Traffic
2	Royapuram	Port Trust and Traffic
3	Perungudi (Sai Nagar)	MSW dump site
4	Kodungaiyur	MSW dump site
5	Manali	Industries
6	SIPCOT Gummudipoondi	Industries
7	SIPCOT Thoothukudi	Industries
8	SIPCOT Perundurai	Industries
9	Coimbatore SIDCO	Industries

11. It is respectfully submitted that the TNPCB has commissioned one Mobile Continuous Ambient Air Quality Monitoring Station during the year 2016 to monitor the ambient air quality on real time basis. The mobile Station has the facility to monitor Sulfur dioxide (SO₂), Nitrogen dioxide (NO₂), Ammonia (NH₃), Ozone (O₃), Carbon monoxide (CO), Benzene, Toluene, Ethylbenzene, Xylene (BTEX), particulate matter size less than 10 micron (PM₁₀) and Particulate matter size less than 2.5 micron (PM_{2.5}). The mobile van also have weather monitoring station to measure Wind direction, Wind Speed, Ambient Temperature, Relative Humidity, Solar Radiation, Rain fall, Barometric Pressure etc. The mobile station is used to monitor the air quality in hotspots of Chennai city and other places. TNPCB is the first State Board in the country to have a mobile continuous ambient air quality monitoring facility. The mobile van conducted 48 numbers of air quality monitoring survey during the year 2019-2020.


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12. It is respectfully submitted that, according to the Air (P&CP) Act 1981, entire State of Tamil Nadu has been declared as air pollution control area by the State Government. The objective of air quality monitoring is to provide information on the quality of breathing air to the regulatory bodies and public to take preventive and corrective measures and awareness. Also based on the reports to be generated it is possible to take initiatives for implementation of recommended action plans for abatement of air pollution to maintain the air quality. Government of India has recently launched Air Quality Index (AQI) for which the air quality data of all the areas are required with at least seven to eight of the notified parameters. In view of the above, it is mandatory to strengthen air quality network in all urban, sub urban and industrial area in the State of Tamil Nadu TNPCB vide Board Proceedings No. MS. No. 45 dated 18.12.2015 **Annexure-XX**) has approved for the establishment of 25 numbers of Stationary Real Time Continuous Ambient Air Quality Monitoring Stations (CAAQMS) at a total cost of 40 crores with the participation of educational institutions and industries. In this regard, TNPCB has installed and commissioned 25 numbers of CAAQM Stations to monitor the ambient air quality on real time basis and the same is under trial run.

Location of the 25 CAAQM Stations installed in State of Tamil Nadu.

S No	District	City/Town	Total numbers	Land use
1	Thiruvallur	Kathivakkam	1	Industrial
2	Kancheepuram	Crescent university Thirumalai Engineering College	2	Institutional
3	Madurai	Thiagarajar College	1	Industrial

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4	Coimbatore	PSG College	1	Institutional
5	Trichy	St .Joseph College, Bishop Heber College	2	Comercial Residential
6	Salem	Sona College	1	Traffic intersection/ Commercial
7	Vellore	Vellore Town, SIPCOT Ranipet	2	Industrial Commercial
8	Tirunelveli	Tirunelveli Municipal Corporation Office	1	Traffic intersection/ Commercial
9	Tanjavur	Periyar Maniammal university	1	Industrial
10	Cuddalore	Krishna Engineering College DEE, TNPCB Office	2	Residential Industrial
11	Tiruppur	DEE, TNPCB Office	1	Mixed zone
12	KGF	Hosur DEE, TNPCB Office	1	Industrial
13	Nilgiris	DEE, TNPCB Office, Ooty	1	Sensitive zone
14	Ramanathapuram	Arkay Engineering	1	Sensitive zone
15	Namakkal	DEE, TNPCB Office, Namakkal office	1	Residential
16	Ariyalur	DEE, TNPCB Office, Ariyalur	1	Industrial

17	Karur	Asan Fabric Company	1	Industrial
18	Pudukottai	Sudhagar Engineering College	1	Industrial
19	Virudhanagar	Kamaraj Engineering College	1	Industrial
20	Nagapattinam	EGS Pillay Polytechnic College	1	Commercial
21	Dindigul	DEE, TNPCB Office, Dindigul	1	Commercial
Total			25	

These stations are established in the educational institutions in the districts and the data collected through these CAAQMS station will be used by General Public and the Educational Institutions for the generation of AQI of the cities and adequate data on air quality of Tamil Nadu.

In order to monitor both source emissions and ambient air quality on a real time basis of the industries located in the state, TNPCB has established Care Air Centre in the year 2010 for accessing Real Time Air Quality Information Report at the corporate office, Chennai. In this Centre, real time emission monitoring system of industries belonging to Red category and especially for 17 categories highly polluting units are connected and monitored on 24X7 basis. This is the first of its kind in India. When the emission levels exceed the norms, the inbuilt system will inform the concerned industry and the District Environmental Engineer, through an automated Short Messaging System (SMS) and Electronic Mail (e-mail) to take immediate remedial action. Upto 30th June 2020, 451


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units are connected to Care Air Centre for online monitoring for the Stack emissions and 117 units are connected for ambient air quality.

13. It is further submitted that during the festival seasons especially Deepavali and Bhogi festivals, to control air pollution, various awareness programme are conducted by TNPCB to impart the message to the public about the necessity for controlling air polluting air during the above festival days. Further during Deepavali and Bhogi Festivals, Tamil Nadu Pollution Control Board monitors the air quality in major Towns/Cities and the results are made available in TNPCB web portal.

14. It is respectfully submitted that CPCB has informed that the fifteenth Finance Commission (FC-XV) 2020-21, recommended that urban local bodies of 42 million plus urban cities will receive total funds of Rs 4400 crores in 2020-21 to augment actions for air quality improvement for a period of 5 years commencing from 01.04.2020. A sum of 181 crores, 31 crores and 21 crores were approved as grants to million plus cities for the year 2020-21 for the improvement of air quality in Chennai, Madurai and Trichy cities respectively in Tamil Nadu. Of these, 20% of the above fund is proposed to be earmarked for capacity building of SPCB's for which activities/requirements to be identified.

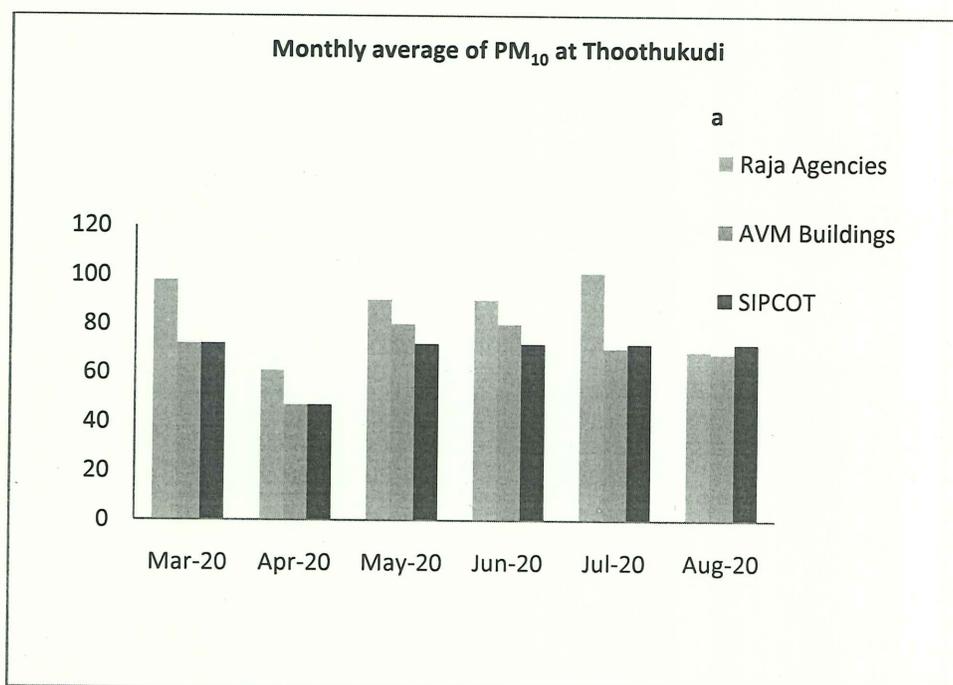
15. It is respectfully submitted that TNPCB has taken necessary remedial actions for the improvement of air quality in the cities of Tamil Nadu in coordination with various departments. TNPCB is also taking necessary actions for the improvement of air quality in the non attainment cities of Thoothukudi and Trichy. Further air quality of the cities Chennai, Madurai and Trichy will be improved from the funds sanctioned under fifteenth Finance commission (FC-XV) 2020-2021, recommendations. It is also informed that, the TNPCB has the adequate monitoring capacities for the measurement of air pollution and has necessary expertise in the air quality management.


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IMPACT OF COVID-19 LOCK DOWN ON AIR QUALITY IN NON ATTAINMENT CITIES THOOTHUKUDI AND TRICHY

Nationwide lockdown was imposed to contain the spread novel Corona virus COVID-19 on 24.03.2020 and is continuing even today with certain relaxations for many activities. The lockdown regimes 1.0, 2.0, 3.0 (between 24.03.2020 and 17.05.2020) saw stringent restrictions and shut down measures, which included suspension of all transport services- road, air and rail, industrial establishments, government offices educational institutions hospitality services etc with exceptions for essential services. Lockdown 3.0 met with relatively more zones as compared to lockdown 1.0, 2.0. With an object of understanding the impact of COVID-19 related lockdown measures, TNPCB conducted analysis of air quality data from its CAAQM stations and NAMP stations.

The result of air quality parameter PM₁₀ at Thoothukudi and Trichy during the lockdown period of March 2020 to August 2020 shows the PM₁₀ was within the prescribed NAAQM Standards as shown in the figure 4a and b.



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76, Mount Salai, Guindy,
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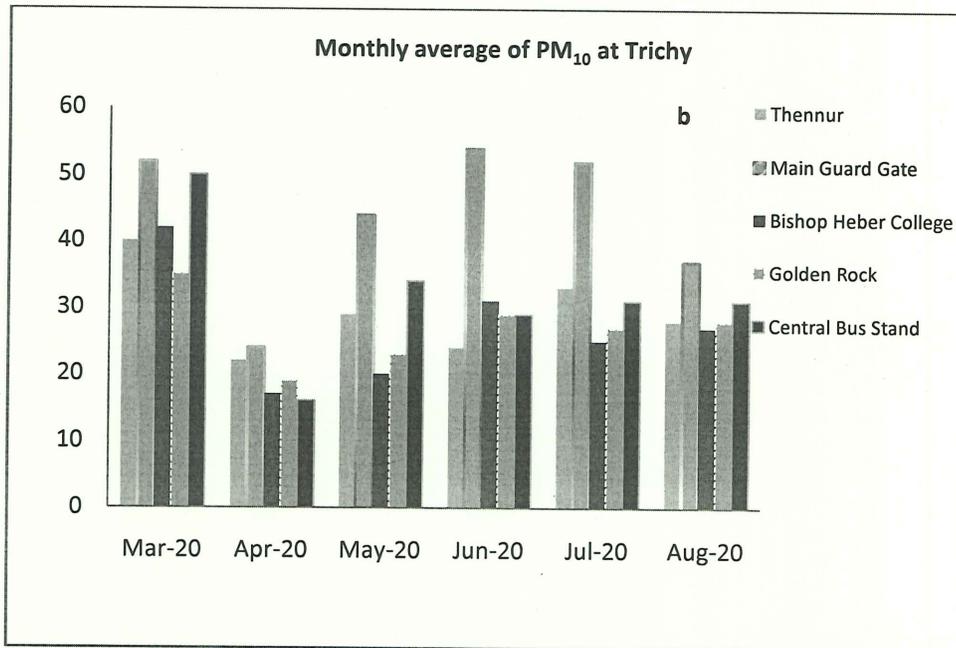


Fig 4a and b: Monthly average of air pollutant PM₁₀ at Thoothukudi and Trichy during the lockdown period of March 2020 to August 2020.

16. It is respectfully submitted that Tamil Nadu State Pollution Control Board has furnished the compliance status of the directions in the NGT(PB) order 681 of 2018 dated 20.11.2019, action taken on status of each direction is provide in the **Annexure - XXI and Annexure - XXII** and TNPCB has requested to concerned departments (Directorate of Town and Country planning Highways, Industries, Transport and Commissionerate of Municipal Administration) to submit micro-level action plan. Replies on micro level action plan from the concerned departments are still awaited. Considering the time required to collect details from concerned departments due to pandemic Covid 19, TNPCB has requested time limit for extension of submission of micro level action plan till 31.10.2020 to Apex body on 26.06.2020 and still awaited for the reply **Annexure XXIII**

The monthly average of air pollutant PM₁₀ in the non-attainment city Thoothukudi during the period of March 2020 to November 2020 was within the prescribed NAAQM Standards due to the implementation of actions for air pollution reduction and the

R. Rameshwaran
 DEPUTY DIRECTOR (LABS)
 Tamilnadu Pollution Control Board,
 76, Mount Salai, Guindy,
 Chennai-600 032.

implementation of action points in the action plan will be continued for the reduction of air pollutants in the NACs- Thoothukudi.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal of Southern Bench, Chennai may be pleased to pass appropriate order or such orders as it may deem fit and proper in this case and thus render justice.


DEPUTY DIRECTOR (LABS)
Tamilnadu Pollution Control Board,
76, Mount Salai, Guindy,
Chennai-600 032.

BEFORE ME

VERIFICATION

I, R. Dhanasekaran, son of G. Ramachandran, working as Deputy Director (Lab), Tamil Nadu Pollution Control Board, Chennai - 600032, do hereby submit that the contents of the above report are true to the best of my knowledge through records.

Verified at Chennai on this day of December, 2020.


DEPUTY DIRECTOR (LABS)
Tamilnadu Pollution Control Board,
76, Mount Salai, Guindy,
Chennai-600 032.

**BEFORE THE NATIONAL GREEN
TRIBUNAL SOUTHERN BENCH,
CHENNAI.**

Original Application No.45 of 2019

**G.S.MANI
Advocate,
Aged about 39, years,
Son of K. Ganesan Pillai,
R/O. B-707, Vardhaman Apartment,
Mayur Vihar Phase I Extension,
Extravagance,
Delhi – 110 091.**

...Applicant

Vs.

**The Chairman,
Tamil Nadu Pollution Control Board,
No.76, Mount Salai, Guindy
Chennai – 600 032 and 4 others.**

...Respondents

**AFFIDAVIT FILED ON BEHALF OF
THE 1ST RESPONDENT-TAMIL NADU
POLLUTION CONTROL BOARD.**

**Advocate for Respondent : TNPCB
Thiru.Kasi Rajan,
Advocate, Chennai.**

Date:17.12.2020.